National Company Law Tribunal Allahabad Bench

CPNO.(18) 64/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Varanasi Ruto Sales SECTION OF THE COMPANIES ACT/I & B CODE: 10 of 1 & B Code of 2016

SI. I	NO. Name	Designation	Representation	Signature
<u>1.</u>	GUNJAN JADU	DANI ADV.	CORP APPLICAN	IT Turpar
<u>2.</u>	NISHANT MEH	ROTIRA ADV	. TATA CAPITA	
3.	ANIL KUMARJA	PSWAL ADV.	Secured creditar	
4.	PRATIK J. NAG	ADV.	STREE BANK OF	PHOIR AIGH
5.	P.P. Agrawal	Adv.	TMFL	Lang &
	Uriswa Agra	wal sour	TWFL ,TWL	· Ma

C.P. No. (IB) 64/ALD/2017

Arguments are heard on behalf of Respondent and is still continued.

Hence, the matter is further listed on 18th December, 2017.

Date: 06.12.2017

Typed By;

Jyoti Stenographer Shri H.P. Chaturvedi, Member (Judicial)